

(c) Information is being collected.

(d) and (e) No, Sir. Government are already committed to speedy and effective implementation of land reforms in the country and, therefore, consider that the present agitation is uncalled for.

TELEGRAM SENT BY PRESIDENT T.B. HOSPITAL EMPLOYEES UNION MEHRAULI AGAINST POLICE OF MEHRAULI THANA

1640. SHRI RUDRA NARAIN JHA :  
SHRI P. S. PATIL :  
SHRI DEVDATT KUMAR  
KIKABHAI PATEL :  
SHRIMATI VIDYAWATI CHATURVEDI :

SHRI GOLAP BARBORA :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that a telegram on 25th July, 1970 was sent to the authorities by the President of Hospital Karamchari Panchayat (Regd.) of T.B. Hospital Employees Union Mehrauli (Delhi.) to the effect that Union workers and officials have been threatened with the serious consequences by the Medical Superintendent of T.B. Hospital and by the Police of Mehrauli Thana;

(b) if so, the contents of the telegram and the action taken by Government thereon;

(c) whether it is also a fact that the Chairman of the 'Action Committee' of "Federation of Delhi State Hospital Employees Unions" met the Deputy Commissioner of Delhi in the month of July/August, 1970 along with 2 others and held detailed talks with him in this connection and also showed the said telegram to him; and

(d) if so, the details of talks held with him ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (d) It is reported that the following telegram was received by Inspector General of Police, Delhi, on 25th July, 1970 :—

"SHRI JAGDISH KIAN BAHUGUNA THE GENERAL SECRETARY HOSPITAL KARAMCHARI PANCHAYAT T. B. HOSPITAL MEHRAULI HAS BEEN THREATENED FOR THE SERIOUS CONSEQUENCES BY THE MEDICAL SUPDT. DR. H. B. DINGLEY AND BY THE POLICE OF MEHRAULI THANA(.) PLEASE LOOK INTO THE MATTER FOR THE SAFETY OF SHRI BAHUGUNA IMMEDIATELY....PAULUS BIALI PRESIDENT."

A deputation of the Federation of Delhi State Hospital Employees Unions met the Deputy Commissioner, Delhi, on July 28, 1970, and repeated the allegations contained in the telegram. According to the information available with Delhi Administration, allegations against Medical Superintendent of the Hospital and staff of Police Station, Mehrauli, are incorrect. However, Sub-Divisional Magistrate, Mehrauli area has been asked by the Deputy Commissioner, Delhi, to make further enquiries into these allegations.

#### GRANT GIVEN TO THE CHILD GUIDANCE SCHOOL

1641. SHRI A. G. KULKARNI : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the amount of grant given by Government to the Child Guidance School, (Regd.) Rajinder Park, New Delhi during the last three years;

(b) the number of students on school rolls and the number of teachers employed in the school during the same period;

(c) the salary paid to the teachers employed in the school during the last ten years; the number of teachers who served the school but later on left the job and were not paid salary during the last ten years; and

(d) whether Government propose to hold an enquiry into the affairs of the school; if not, the reasons therefor ?